

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 10.01.2022**

**IN THE COURT OF THE REGISTRAR**

**(VIRTUAL MODE)**

**11:30 A.M.**

### **For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 60 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	Teestavalley Power Transmission Ltd. Vs. Abir Infrastructure Pvt. Ltd.	Tarun Johri
<b>2.</b>	I.A. No. 61 of 2022 in Comp. App. (AT) (Ins) No. _ of 202	Central Transmission Utility of India Ltd. Vs. Ashish Chhawchharia & Ors.	Shubham Arya
<b>3.</b>	I.A. No. 62 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	CFM Asset Reconstruction Pvt. Ltd. Vs. Swatantra Kumar & Anr.	Krishna Murhty
<b>4.</b>	I.A. No. 71 of 2022 in Comp. App. (AT) (Ins) No. _ of 2022	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.	Pallavi Pratap
<b>5.</b>	I.A. No. 63 of 2022 in Comp. App. (AT) No. _ of 2022	J.P. Financial Services Pvt. Ltd. Vs. CNG Agrocare Pvt. Ltd.	Praveen Kuamr
<b>6.</b>	I.A. No. 67 of 2022 in Comp. App. (AT) No. _ of 2022	NCSC Healthcare Pvt. Ltd. & Ors. Vs. The Registrar of Companies & Anr.	Santosh Pandey

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order**  
**-sd/-**  
**Assistant Registrar**